

Meeting No. 01 of AM-20 of EXIM Facilitation Committee (EFC) was held on 26.04.2019 at 11.00 AM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Shri Nand Lal, Consultant, DIPP
- (iii) Shri Yogesh Kumar, JSO(T), DAHD&F

3. Total number of cases considered in the meeting was **239**. The Committee approved **48** cases, rejected **16** cases, closed **19** Cases & deferred **156** cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 185, 192, 194, 195 and 196 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner, 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 has informed that the purpose of the import has been mentioned as Passion/entertainment, which is not found satisfactory. Hence, the applicant may be requested to furnish detail on the same.
2.	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-25/IC	16.11.18	10 pairs of Wallaby and 10 pairs of Bennett's wallaby	20.00	The committee noted that these are wild animals and can only be allowed to Zoos. For trading purpose by Private People it is prohibited. Accordingly, the committee decided to reject the case.
3.	M/s. Vidhan Sales, Nagpur 01/53/8/E/AM19/V-24/IC	19.11.18	621 Nos. of Exotic birds (Budherigars, African Gray Parrot, Cockatoo, Macaw) Etc.	42.07	The committee noted that purpose of import is trading, which is not allowed in FTP and Live animals are allowed to be imported on Actual User basis. Accordingly, the committee decided to reject the case.
4.	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18 has informed that the applicant has not furnished the recommendation letter from Equestrian Federation of India and the breeds to be imported, therefore the same may be sought

					from the applicant.
5.	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.2019 has informed that the application is not in the prescribed performa as per revised sanitary protocol. Therefore, the firm may be requested to furnish the same for further examination.
6.	M/s. Qualitat Products India, Chandigarh. 01/53/8/E/AM19/Q-2/IC	08.12.18	Bovine Semen	231.46	DAHD&F vide OM dated 11.04.19 has sought certain information from the firm
7.	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The committee also noted that Gemsbok is a wild life and can only be allowed to Zoos, for Private people it is Prohibited. Accordingly, the committee decided to reject the request for import of Gemsbok.
8.	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from DAHD&F and MoEF&CC(WL) on 03.01.2019 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019
9.	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application, hence the firm may be requested to obtain the same for further examination.
10.	M/s. Delta Exim Services, Mumnbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. The same may be obtained from the importer.
11.	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm.
12.	M/s. Harikrishnan Purohit, Deputy Director, Department of Fishers, Dehradun 01/53/8/E/AM19/H-27/IC	12.01.19	Trout Eyed Ova	50.00	DAHD&F vide letter No. 35029/3/2016-Fy (Trade) dated 30.01.19 has informed the firm that on preliminary scrutiny of the application, it is observed that the application is not in the prescribed proforma for submitting proposals for introduction of aquatic organism into India. It is therefore advised that the application may be accordingly, submitted in the prescribed proforma for consideration of the National Committee on Introduction of

					Exotic Aquatic Species into Indian Waters.
13.	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.01.19	Rats	1849.8	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2018 informed that the importer has not furnished the name of countries for the import of Rats & Mice in the original application and requested to obtain the same from the firm for further examination.
14.	M/s. Vidhan Sales, Nagpur. 01/53/8/E/AM19/V-29/IC	23.01.19	10 pairs of Lama (Camelidae) & 10 Pairs of Alpaca (Camelidae)	22.50	The committee noted that these are wild animals and can only be allowed to Zoos. For Private People it is prohibited. Accordingly, the committee decided to reject the case.
15.	M/s. Vidhan Sales Nagpur 01/53/8/E/AM19/V-30/IC	23.01.19	6 Pairs of Zebra(Equidae)	27.00	The committee noted that these are wild animals and can only be allowed to Zoos. For Private People it is prohibited. Accordingly, the committee decided to reject the case.
16.	M/s. Vidhan Sales, Nagpur. 01/53/8/E/AM19/V-31/IC	23.01.19	4 Pair of Giraffe	28.40	The committee noted that these are wild animals and can only be allowed to Zoos. For Private People it is prohibited. Accordingly, the committee decided to reject the case.
17.	M/s. Progressive Dairy Farmers Association, Ludhiana 01/53/8/E/AM19/P-39/IC	23.01.19	100000 nos. of Frozen Bovine Semen S	425.58	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.05.19
RA Ludhiana may issue the import authorization to the applicant for import of 86100 (80,000 HF and 6,100 Jersey) frozen semen doses from USA for a proportionate CIF value subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
18.	M/s. Modern Pet Centre, Kolkata. 01/53/8/E/AM19/M-42/IC	24.01.19	43,769 Nos. of Exotic Birds Parrots Parakeets Macaws and Cockatoos	211.78	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017 dated 22.04.19. These can only be allowed to Zoos, for trading by Private People it is prohibited.
19.	M/s. Indian Institute of Science Education and Research (IISER), Bhopal. 01/53/8/E/AM19/I-32/IC	29.01.19	100 Nos. of Female Adult Xenopus Laevis Forgs .	3.44	With the approval of DG, permission has been granted to the firm on 18.04.19. The committee decided to close the case.
20.	M/s. Bangalore Horse Riding School , Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019
21.	M/s. Madoverfish Aquarium & Water Arts Pvt. LTD, Navi Mumbai 01/53/8/E/AM19/M-43/IC	12.02.19	Live Fishes (Ornamental) Birds and Reptiles	5199.8	DAHD&F vide e-mail dated 25.04.19 has informed that the numbers/unit mentioned in the application for import of ornamental fishes ,Green anaconda & File snake are not found clear or not reported/recorded properly. Hence DAHDF has requested to provide the exact numbers/unit of import of the above said items, from the importer. The firm vide e-mail dated 03.05.19 has been requested to furnish the same.
22.	M/s. Sarda Dairy & Food Products Limited, Raipur 01/53/8/E/AM19/S-94/IC	18.02.19	2,500 nos. of Bovine Semen 001H011048 Spruce-Haven	14.42	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.05.19

			Stoic-ET & 2,500 nos. of Bovine Semen 001H11097 United-Pride Mogul Magnate		
RA Raipur may issue the import authorization to the applicant for import of 2,500 nos. of Bovine Semen 001H011048 Spruce-Haven Stoic-ET & 2,500 nos. of Bovine Semen 001H11097 United-Pride Mogul Magnate from USA for a CIF value of Rs. 14,42,000/- (USD 20,000) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur.					
23.	Mr. Praveen Khare, Bhopal 01/53/8/E/AM19/M-48/IC	22.02.19	6 nos. of Riding Horses	61.20	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
RA Bhopal may issue the import authorization to the applicant for import of 06 Nos. of Riding Horses (as per details given in DAHD&F vide OM No. 110102(1)/3/2017-Trade 22.04.19) from UK, Ireland, Germany, France, Netherland for a CIF value of Rs. 61,20,000/- (Euro 72,000) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade 22.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bhopal.					
24.	M/s Sea World Aqua Systems Trivandrum. 01/53/8/E/AM19/S-96/IC	27.02.19	Ornamental Fish	45.36	Comments sought from D/o AHD&F on 01.03.2019
25.	M/s. Aqua Zoo Aqua Systems Chennai. 01/53/8/E/AM19/A-70/IC	27.02.19	7,48,000 Nos. of Ornamental Fishes	37.40	Approved as, recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
RA Chennai may issue the import authorization to the applicant for import of 7,48,000 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand, Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, UK, Maldives, Philippines, Japan, Taiwan, Australia, Peru, Bangkok, Malawi, Hawaii, Germany, Bangladesh, Israel, Tanzania, Kenya, Columbia, Morocco, South Korea for a CIF value of Rs. 37,40,000/- (USD 53,429) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade 22.04.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
26.	M/s. Council of Scientific & Indl. Research, Delhi 01/53/8/E/AM19/C-2/IC	27.02.19	12 Nos. of mice as per ANF-2M	3.16	Comments sought from DAHD&F on 26.04.19
27.	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	Ornamental Fish	76.89	DAHD&F vide OM No. 110102(1)/3/2017- Trade dated 26.03.2019 informed that the application is not in the prescribed Performa as per revised sanitary protocol and requested to obtain the same from the firm for further examination.
28.	M/s. Badam Agro Farms Hyderabad. 01/53/8/E/AM19/B- 40/IC	14.03.19	50 pairs of Goat Najdi, 5 pairs of Common Eland & 5 pairs of Kangaroo	33.3	DAHD&F vide OM dated 22.04.2019 has sought information from the firm. The committee also noted that Common Eland & pairs of Kangaroo is a wild life and can only be allowed to Zoos, for Private people it is Prohibited. Accordingly, the committee decided to reject the request for import of Common Eland & pairs of Kangaroo.
29.	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-31/IC	14.03.19	Mice	796.85	Comments sought from D/o AHD&F on 14.03.2019
30.	M/s. Indian Cane Power Limited, Karnataka. 01/53/8/E/AM20/I-2/IC	08.04.19	3 nos. of Baroque Pinto Horses	11.6	Comments sought from D/o AHD&F on 12.04.2019
31.	M/s. International Institute of BIO, Chennai. 01/53/8/E/AM20/I-1/IC	11.04.19	1320 nos. of Rats & Mice	57.6	Comments sought from D/o AHD&F on 11.04.2019
32.	M/s. Tathagat Jaiswal, New Delhi. 01/53/8/E/AM20/T-2/IC	22.03.19	1 no. of Pet Dog	.004	Comments sought from D/o AHD&F on 12.04.2019

33.	M/s. Jubilant Biosys Limited Bengaluru. 01/53/8/E/AM20/J-4/IC	10.04.19	2000 nos. of Rats	56.00	Comments sought from D/o AHD&F on 18.04.2019
34.	M/s. poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	Comments sought from D/o. AHD&F on 28.03.2019
35.	M/s. Beryl Aqua Private Limited, 01/53/8/61492/AM19/B-41/IC	25.03.19	Ornamental Fish	181.53	Comments sought from D/o. AHD&F on 28.03.2019
36.	M/s. Western Aquarium, Chennai. 01/53/8/E/AM19/W-12/IC	25.03.19	49,00,000 Nos. of Ornamental Fish	149.56	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
RA Chennai may issue the import authorization to the applicant for import of 49,00,000 Nos. of Ornamental Fishes (as per ANF-2M) from Brazil, Germany, China, Hongkong, Indonesia, Japan, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand, United States, Maldives, Mauritius, Madagascar, Australia, Israel, Tanzania, Kenya, Burundi, Congo, Denmark Peru, Nigeria, Turkey, Bangladesh for a CIF value of Rs. 1,49,56,450/- (USD 2,05,870) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade 22.04.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
37.	M/s. Tasgaonkar Blossom Pvt. Ltd., Mumbai 01/53/8/E/AM19/T-40/IC	25.03.18	2 Dog	1.60	DAHD&F vide OM No. 110102(1)/3/2017- Trade dated 26.04.19 sought information from the firm.
38.	M/s. Southern India Aquatek, Chennai. 01/53/8/46618/AM19/S-66/IC	26.03.019	33,85,000 Nos. of Ornamental Fishes	224.20	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
RA Chennai may issue the import authorization to the applicant for import of 3,385,000 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand, Singapore, Sri Lanka, Malaysia and Indonesia for a CIF value of Rs. 2,24,20,304/- (USD 3,04,390) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade 22.04.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
39.	M/s. Patel Mohammed Sajjad, Mumbai. 01/53/8/58600/AM19/P-43/IC	19.02.19	Ornamental Fish	83.60	Comments sought from D/o. AHD&F on 26.03.2019
40.	M/s. Nazia Impex, Mumbai. 01/53/8/58438/AM19/N-23/IC	25.02.19	Ornamental Fish	129.99	Comments sought from D/o. AHD&F on 26.03.2019
41.	M/s. Cadila Healthcare Limited, Ahmedabad. 01/53/8/59371/AM19/C-29/IC	01.03.2019	Mice, Rat, Guinea Pig, Rabbit etc.	705.79	Comments sought from D/o. AHD&F on 26.03.2019
42.	M/s. Cadila Pharmaceuticals Limited, Ahmedabad. 01/53/8/58577/AM19/C-30/IC	01.03.19	Mice	6.11	Comments sought from D/o. AHD&F on 26.03.2019
43.	M/s. Centre for Stem Cell Research (A Unit of INSTEM, Bangalore) Vellore, Tamil Nadu. 01/53/8/56090/AM19/C-28/IC	24.01.19	Mice	14.22	Comments sought from D/o. AHD&F on 26.03.2019
44.	M/s. Sumeet Singh, New Delhi. 01/53/8/E/AM19/S-103/IC	23.03.19	1 No. of Pet Dog	.36	DAHD&F vide OM dated 26.04.19 has sought information from the firm.
45.	M/s. National Dairy Development Board, Anand Gujarat. 01/53/8/E/AM19/N-25/IC	05.03.19	Frozen Embryos of Gir Breed.	523.95	Comments sought from DAHD&F on 25.03.2019
46.	M/s. Jyoti Singh, USA 01/53/8/E/AM20/J-6/IC	22.04.19	02 Nos. of Dogs	.0005	Comments sought from DAHD&F on 24.04.19.19
47.	M/s. Sumeet Verma, USA 01/53/8/E/AM20/S-12/IC	22.04.19	02 Nos. of Dogs	.0005	Comments sought from DAHD&F on 24.04.19.19
48.	M/s. Dashmesh Stud Farm, Briwala Muktsar 01/53/8/E/AM20/D-1/IC	22.04.19	02 Nos. of Stallions and 06 Nos. of Broodmares	5.70	Comments sought from DAHD&F on 24.04.19.19

49.	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	Comments sought from DAHD&F on 23.04.19.19
50.	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/J-5/IC	16.04.19	150 Nos. of mice as per ANF-2M	.0069	Comments sought from DAHD&F on 23.04.19.19
51.	M/s. ICGEB, New Delhi 01/53/8/E/AM20/I-3/IC	16.04.19	3 Nos. of mice as per ANF- 2M	.00225	Comments sought from DAHD&F on 22.04.19.19
52.	M/s. Sivalenka Sharon, Chennai 01/53/8/E/AM20/S-5/IC	23.03.19	01 No. of Dog	.050	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.04.2019. The committee decided to examine the case on file.

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

53	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used Tyres (Other)	11008.00	Comments was sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated 23.10.2018 has requested to re-open the case. As decided in the EFC meeting dated 29.10.2018, application of the firm has been again sent to DIPP for reconsideration. DIPP vide OM No. 9/21/2018-TSW dated 31.12.2018 has sought information from the firm. The committee decided to reject the case as reply from the firm is not forthcoming.
54	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18. The committee decided to send a reminder Ministry of Mines again.
55	M/s. Zuari Cement Ltd, Bangalore 01/53/8/E/AM19/Z-5/IC	30.10.18	15000 Ton of Shredded Tyres	539.56	Comments sought from DIPP and MoEF&CC (HSMD) on 31.10.2018. DIPP vide OM dated 16.11.2018 has sought information from the firm. The committee decided to reject the case as reply from the firm is not forthcoming.
56	M/s. Alstone Industries Pvt. Ltd, Delhi. 01/53/8/E/AM19/A-54/IC	10.11.18	1,578.50 MT of Silicone Rubber Scrap	6.94	Comments sought from MoEF (HSMD) on 03.12.2018. DIPP vide OM dated 20.12.2018 has sought information from the firm. The committee decided to reject the case as reply from the firm is not forthcoming.
57	M/s. Harsh Metal Industries, Nagpur. 01/53/8/E/AM19/H-29/IC	12.12.18	3000 MT Lead Acid Battery Scrap	2400.0	Comments sought from MoEF&CC on 21.01.18
58	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam, Dist., AP.	27.12.18	5000MT of Waste	292.00	Comments sought MOEF (HSMD) on 27.12.2018

	01/53/8/E/AM19/ A-56/IC		Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap		Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
59	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018
60	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019 Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19
61	M/s. MSS Rubber Reclaims Pvt. Ltd, Kerala 01/53/8/E/AM19/M-45/IC	07.02.19	4000 MT of Used Tyre Buffing Powder (One way big bag)	317.52	Recommended by DIPP vide OM No. E 9(14)/2019-T.S dated 24.04.2019 Comments sought from MoEF&CC on 18.02.19
62	M/s A One Rubber Industries, Delhi 01/53/8/E/AM19/A-75/IC	04.03.19	9000 MT of Old/ Used Rubber Tyre Scrap.	378.00	Approved as recommended by MoEF&CC vide OM No. 23-67/2016-HSMD dated 24.04.2019 and DIPP vide OM No. E 9(19)/2019-T.S. dated 01.04.19
CLA New Delhi may issue the import authorization to the applicant for import of 5,400 MT of old/used rubber tyre scrap for manufacturing of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-67/2016-HSMD dated 24.04.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
63	M/s. Pragati Rubber, Junagadh, Gujarat. 01/53/8/E/AM19/P-42/IC	26.02.19	20000 MT Used Rubber Tyres Scrap.	474.07	Approved as recommended by MoEF&CC vide OM No. 23/33/2019-HSMD dated 24.04.2019 and DIPP vide OM No. E 9(17)/2019-T.S. dated 05.04.19
RA Rajkot may issue the import authorization to the applicant for import of 5,544 MT of used rubber tyres scrap and used rubber tube scrap (single cut/multi cut in pressed and baled/shredded form) for manufacturing of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23/33/2019-HSMD dated 24.04.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
64	M/s. Srimati Raj Traders, Araria, Bihar. 01/53/8/E/AM19/S-97/IC	12.03.2019	50,000 nos. of Old & Used Tinned/Steel/ Iron Drum	0.71	The case of the firm was discussed at length. The committee after due deliberation decided to approve the case, subject to Pre-shipment Inspection Certificate from DGFT approved PSIA.
RA Patna may issue the import authorization to the applicant for import of 50,000 Nos. of Old & Used Empty Iron Drum from Nepal for a a CIF value of Rs. 1,00,00,000/- (USD 142857.14) subject to Pre-shipment Inspection Certificate (PSIC) from DGFT approved PSIA as well as with actual user condition besides other usual conditions of import authorization.					
65	M/s. Mulavar P. Ltd, Erode 01/53/8/E/AM19/M-22/IC	25.10.18	180 Cubic Meter of Rough Granite Blocks	300.00	Rejected as not recommended by Ministry of Mines vide OM No. 16/1/2019-M.V dated 03.05.2019
66	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC.
67	M/s. Reliance Industries Limited Mumbai. 01/53/8/E/AM19/R-32/IC	07.03.19	3700 MT of Granulated Seed Sludge	745.92	Approved as recommended by DIPP vide OM No. E 9(20)/2019-T.S. dated 15.04.19

RA Mumbai may issue the import authorization to the applicant for import of 3,700 MT of granulated seed sludge for start of 3 UASBs for the year 2019-20 from GCA for a CIF value of Rs. 7,45,92,000/- (USD 10,36,000) subject to the condition mentioned in the DIPP vide OM No. E 9(20)/2019-T.S. dated 15.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
68	M/s. Sandvik Asia Pvt. Ltd., Mehsana Gujarat. 01/53/8/E/AM20/S-1/IC		Second Hand Pilger Mill Spare Parts.	36.6	The case of the firm was discussed at length. The committee after due deliberation decided to approve the case.
RA Ahmadabad may issue the import authorization to the applicant for import of second hand Pilger Mill spare Parts and Tools (as per ANF-2M) from Sweden for a CIF value of Rs. 36,68,160/- (SEK 458520) subject to actual user condition besides other usual conditions of import authorization.					
69	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri Tamil Nadu. 01/53/8/E/AM20/C-1/IC	18.03.19	Used Tube Plates	6.5	The committee decided to seek comments from DIPP.
70	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019
71	M/s. Jayachandran Alloys Private Limited, Erode, Tamil Nadu. 01/53/8/E/AM20/J-3/IC	10.04.19	6500 MT of Lead Acid Battery Scrap (As Per ISRI Code Rains)	78.00	Recommended by MoEF&CC vide OM No. 23/54/2018-HSMD dated 05.07.18 for 13,000 MT of lead scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains. As per the CA Certificate submitted by the firm their entitlement comes to 12967.60 MT. Since, the firm has requested for 6500 MT of Rains, the committee decided to approve 6500 MT Lead Scrap (ISRI Code: Rains)
RA Coimbatore may issue the import authorization to the applicant for import of 6500 MT Lead Scrap (ISRI Code: Rains) for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 54,60,00,000/- (USD 78,00,000) subject to the conditions mentioned in the MoEF&CC OM No. 23/54/2018-HSMD dated 05.07.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Coimbatore.					
72	M/s. Eswari Global Metal Industries Pvt. Ltd., Bangalore. 01/53/8/E/AM20/E-3/IC	11.04.2019	Lead Scrap in Crushed (Power Form)	490.00	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 05.07.18 and 08.03.2019. The committee decided to examine the case on file.
73	M/s. R.S. Rubbers Solutions, Ludhiana. 01/53/8/E/AM20/R-1/IC	10.04.2019	800 MT of used Rubber tyres Scrap Tubes Scrap	64.0	Approved as recommended by MoEF&CC vide OM No. 23/2/2018-HSMD dated 11.03.2019 and DIPP vide OM No. E 9(21)/2019-T.S. dated 23.04.19
RA Ludhiana may issue the import authorization to the applicant for import of 800 MT of used rubber tyres scrap/tube scrap (with multiple cuts/shreds/press baled/shredded) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 64,00,000/- (USD 91,429) subject to the condition mentioned in the MoEF&CC vide OM No. 23/2/2018-HSMD dated 11.03.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
74	M/s. Western India Oil Company, Mumbai. 01/53/8/E/AM20/W-1/IC	22.04.2019	112320 MT of Old & Used Tyres	7862.40	Approved as recommended by MoEF&CC vide OM No. 23-126/2014-HSMD dated 23.04.19 and DIPP vide OM No. P-47012/27/2019-T.S. dated 06.05.19
RA Mumbai may issue the import authorization to the applicant for import of 22,450 MT of old and used tyres in pressed baled/multicut/shredded form in bags or in loose form for manufacturing of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-126/2014-HSMD dated 23.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
75	M/s. Wheelstone Rubbers Limited Liability Partnership 01/53/8/E/AM20/W-2/IC	20.04.2019	4,000 MT of Used Rubber Tyres Scrap	320.00	Comments sought from DIPP on 23.04.2019 Recommended by MoEF&CC vide OM No. 23/54/2018-HSMD dated 05.07.19

76	M/s. Tinna Rubber and Infrastructure Ltd, New Delhi 01/53/8/E/AM20/T-6/IC	10.04.2019	5,000 MT of Used Rubber Tyre Scrap (With multiple cuts/shreds/press baled, Buffing and waste tube)	345.84	Approved as recommended by MoEF&CC vide OM No. 23/10/2019-HSMD dated 08.03.2019 and DIPP vide OM No. E 9(26)/2019-T.S. dated 06.05.19
CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MT of old and used rubber tyre scrap (with multiple cuts/shreds/press baled/buffing and waste tube) for manufacture of crumb rubber from UK, South Africa, USA, European Union, Middle East, UK, New Zealand, Italy and African countries for a CIF value of Rs. 3,45,84,768/- (USD 4,80,344) subject to the condition mentioned in the MoEF&CC vide OM No. 23/10/2019-HSMD dated 08.03.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
77	M/s. SKVA Rubber Solutions Pvt. Ltd, Mumbai 01/53/8/E/AM20/S-6/IC	20.04.19	25,000 MT of Old & Used Rubber Tyres	45.00	Approved as recommended by DIPP vide OM No. E 9(24)/2019-T.S. dated 25.04.19 and MoEF&CC vide OM No. 23/12/2018-HSMD dated 23.04.19
RA Mumbai may issue the import authorization to the applicant for import of 24,000 MT of old and used rubber tyres (cut/shredded/baled press) for manufacture of crumb rubber/rubber granules from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23/12/2018-HSMD dated 23.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
78	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19
79	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 30.03.2019 showing production of lead ingots and lead alloys but the details of consumption has not been mentioned in the CA Certificate. Accordingly, the committee decided to seek CA Certificate showing Production-Consumption data.
80	M/s. Green Rubber Crumb Pvt. Ltd, Mumbai 01/53/8/E/AM20/G-2/IC	15.04.19	220000 MT of old and used tyres in press baled/multicut /shredded form in bags or in loose form	242.00	Approved as recommended by MoEF&CC vide OM No. 23-186/2014-HSMD dated 23.04.19 and DIPP vide OM No. 9/NL/2019-TSW dated 25.04.19
RA Mumbai may issue the import authorization to the applicant for import of 44,000 MT of old and used tyres in pressed baled/multicut/shredded form in bags or in loose form for manufacture of crumb rubber from USA, European Union, Australia, New Zealand for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-186/2014-HSMD dated 23.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
81	M/s. A.P. Rubber Industries, Haridwar 01/53/8/E/AM20/A-6/IC	15.04.19	3,600 MT of Used Rubber Tyres (with multiple cuts/shreds/press baled)	226.80	Approved as recommended by DIPP vide OM No. P-47012/26/2019-TS dated 23.04.19 and MoEF&CC vide OM No. 23-91/2014-HSMD dated 23.04.2019
RA Dehradun may issue the import authorization to the applicant for import of 3,600 MT of used rubber tyres (with multiple cuts/shreds/press baled) for manufacture of crumb rubber from GCA for a CIF value of Rs. 2,26,80,000/- (USD 3,24,000) subject to the condition mentioned in the MoEF&CC vide OM No. 23-91/2014-HSMD dated 23.04.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					

82	M/s. S&J Granules Solutions Pvt. Ltd, Vapi 01/053/008/00341/AM18/IC	05.04.19	Enhancement of quantity of used/old rubber tyre scrap from 20,000 MT to 28,000 MT	--	Approved as recommended by DIPP vide OM No. 9/36/2018-TSW dated 16.05.18 and MoEF&CC vide OM No. 5-19/2011-HSMD dated 18.06.18 and 08.03.2019
RA Mumbai may enhance the quantity of waste rubber tyres scrap (multiple cuts/shreds/press baled) of the import authorization No. 0350003660 dated 13.07.2018 from 20,000 MT to 28,000 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 5-19/2011-HSMD dated 18.06.18 and 08.03.2019. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
83	M/s. Tinna Rubber and Infrastructure Limited, New Delhi 01/53/8/34448/AM19/T-12/IC	19.03.19	Enhancement of quantity of waste pneumatic tyres from 8013 MT to 10,000 MT	--	Approved as recommended by DIPP vide OM No. 9/27/2018-TSW dated 19.06.18, 21.12.18 and MoEF&CC vide OM No. 5-22/2010-HSMD dated 13.6.2018.
RA CLA, New Delhi may enhance the quantity of waste pneumatic tyres (with multiple cuts/shreds/press baled) of the import authorization No. 0550004084 dated 11.07.2018 from 8,013 MT to 10,000 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 5-22/2010-HSMD dated 13.6.2018. The enclosures will be sent by e-mail to the applicant and RA CLA, New Delhi.					
Part-3 Ministry of Steel (MoS)					
84	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18	2000 MT. of Titanium Scrap	5155.50	Permission has been granted to the firm on 23.04.2019 as recommended by M/o Steel vide UO No. 2(5)/2017-TW dated 03.04.2019 (Ex-post facto approval)
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
85	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on 19.09.18. The committee decided to send a D.O. letter from Chairman for expediting the case.
86	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. The committee decided to send a D.O. letter from Chairman for expediting the case.
87	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. Comments sought from M/o. Mines on 30.07.2018. The committee decided to send a D.O. letter from Chairman for expediting the case.
88	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the

			(BOPP Film Waste)		matter is under examination in the Petro Chemical Division of D/o C&PC. The committee decided to send a D.O. letter from Chairman for expediting the case.
89	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluoromethane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from D/o C&PC and MOEF& CC(O) on 29.11.2018. The matter is under consideration in MoEF&CC(O).
90	M/s. Raviraj Polymers., Upleta 01/53/8/E/AM19/R-23/IC	14.12.18	100 MT of waste/scrap of plastics	25.90	Comments sought from MoEF&CC and D/o. C&PC on 18.12.2018. The committee decided to send a D.O. letter from Chairman for expediting the case.
91	M/s. Enal Drugs Pvt. Lt, Telangana 01/53/8/E/AM19/E-21/IC	07.02.19	50000 Kgs. Of 222-Trifluoro Ethanol	240.90	Comments sought from C&PC and MoEF&CC(O) on 12.02.2019. The committee decided to send a D.O. letter from Chairman for expediting the case.
92	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA Grade	41.67	Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
93	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(2)/2018-IPHW dated 27.02.2018 & reminder sent on 11.09.2018, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
94	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. The committee decided to send a D.O. letter from Chairman for expediting the case.
95	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.03.19 informed that the matter was discussed with the representative of M/s EPCOS. The representative has stated that they will be sending the requisite details.
96	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctiona	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.

			l Devices & Printers		Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(7)/2018-IPHW dated 22.06.2018 & reminder sent on 11.09.2018, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
97	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctiona l Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(8)/2018-IPHW dated 30.05.2018 & reminder sent on 11.09.2018, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
98	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/G- 20/IC	21.07.18	25000 MT of Old & Used Digital Multifunctiona l Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(15)/2018-IPHW dated 25.10.2018 & reminder sent on 10.12.2018, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
99	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used DigItal Multifunctiona l Printing and	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. The committee noted that DGFT is in the process of notifying

			Copying Machines		the import policy of Electronics & IT Goods. The case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
100	M/s. Kuty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(20)/2018-IPHW dated 28.11.2018 & reminder sent on 03.01.2019, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
101	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(18)/2018-IPHW dated 07.12.2018 & reminder sent on 14.01.2019, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
102	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.00	Comments sought from Meity & MoEF&CC (HSMD) on 26.09.2018. The committee noted that since DGFT is in the process of notifying the import policy of Electronics & IT Goods, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
103	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctional Print & Copying	18.412	Comments sought from Meity & MoEF&CC (HSMD) on 05.10.2018. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(14)/2018-IPHW dated 25.10.2018 & reminder sent on 10.12.2018, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.

104	M/s. Moksha Business Machii Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctiona l Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(17)/2018-IPHW dated 28.11.2018 & reminder sent on 01.01.2019, reply still awaited. The committee noted that DGFT is in the process of notifying the import policy of Electronics & IT Goods. Since the applicant is not responding, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
105	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctiona l Devices	500.0	Rejected as not recommended by Meity vide OM No. 16(16)/2018-IPHW dated 10.04.2019
106	M/s. Photo fax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctiona l Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018. The committee noted that since DGFT is in the process of notifying the import policy of Electronics & IT Goods, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
107	M/s. Be office Automation Product (P) Ltd., New Delhi 01/53/8/E/AM19/B-23/IC	25.10.18	5000 nos. of old & Used Digital Multifunction Devices	70.00	Comments sought from MeitY on 25.10.18. Meity vide e-mail dated 22.03.19 informed that inputs received from the firm on 23.01.2019, under process. The committee noted that since DGFT is in the process of notifying the import policy of Electronics & IT Goods, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
108	M/s. SRK Overseas, Delhi 01/53/8/E/AM19/S-55/IC	25.10.18	20000 nos. of old & Used Digital Multifunctiona l Devices & Printers.	1656.00	Comments from sought Meity on 26.10.18. The committee noted that since DGFT is in the process of notifying the import policy of Electronics & IT Goods, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
109	M/s. Shiv Shakti International New Delhi. 01/53/8/E/AM19/S-51/IC	25.10.18	2000 nos. of old & Used Digital Multifunctiona l Devices & Printers & copier/ Scanner Device	50.00	Meity vide e-mail dated 22.03.19 informed that inputs received from the firm on 20.03.2019, under process. The committee noted that since DGFT is in the process of notifying the import policy of Electronics & IT Goods, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory Registration) Order, 2012. Accordingly, the case is closed.
110	M/s. R. R. Marketing, Hyderabad 01/53/8/E/AM19/R-20/IC	20.11.18	1100 nos. of Old & Used Multifunctiona l Devices	137.80	Comments sought from Meity on 29.11.2018. The committee noted that since DGFT is in the process of notifying the import policy of Electronics & IT Goods, the case may be closed and be dealt as per the Electronics & IT Goods (Requirement of Compulsory

					Registration) Order, 2012. Accordingly, the case is closed.
111	M/s. Green Enabled Solutions Pvt Ltd, Bangalore 01/53/8/E/AM19/G-40/IC	14.12.18	6000 nos Machinery and Mechanical Appliances; Parts Thereof; Laptops, Servers, Desktops etc.	400.00	Meity vide e-mail dated 22.03.19 informed that query sent to firm 05.02.2019 reply received from the firm on 19.02.2019, Under Process.
112	M/s. Inspirisys Solutions Limited, Chennai 01/53/8/E/AM19/I-30/IC	21.01.19	203750 pcs. Of Refurbished Harddisc Drive	8734.7	Meity vide letter No. 16(5)/2019-IPHW dated 20.03.19 has sought information from the firm.
113	M/s. Michaeline India Pvt. Ltd, Saligraman, Tamil Nadu 01/53/8/ 55058/AM19/M-44/IC	14.01.19	Ecran 55 (Reference HP6-000005) Microsoft Surface Hub Used	.07	Comments sought from Meity & MoEF (HSMD) on 11.02.2019 Meity vide letter No. 16(4)/2019-IPHW dated 20.03.19 has sought information from the firm.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
114	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited. The committee decided to send a D.O. letter from Chairman for expediting the case.
115	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case.
116	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide OM dated 16.04.19 has sought information from the firm.
117	M/s. The Chemours India Private Limited, Mumbai. 01/53/8/E/AM20/T-5/IC	10.04.19	500000 kgs. of Freon	1418.40	Comments sought from MOEF&CC (O) on 18.04.2019. MoEF&CC vide e-mail dated 06.05.2019 has sought information from the firm.
118	M/s. Bharat Engineering Works, Mumbai. 01/53/8/E/AM20/B-4/IC	22.04.19	10 MTs of Halon 1211 (Bromo Chlorodifluoro Methane)	216.83	Comments sought from MOEF&CC (O) on 24.04.2019
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
119	M/s. Narimattathi Phillipose Philipose, Kottayam	01.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018

	01/53/8/29273/AM19/N-11/IC				
120	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	MoEF&CC vide OM dated 28.02.2019 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Tamil Nadu from the applicant.
121	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
122	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director , Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018
123	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-45/IC	12.11.18	04 Nos. of MOD-400 Collars with Accessories, 07 Nos. of MOD-500 Collars with Accessories and 02 Nos. of MOD-600 Collars with Accessories	2.75	Approved as recommended by MoEF&CC vide OM No. 3-15/2019/WL dated 18.04.19
CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of Telonics MOD-400 Collars, 07 Nos. of Telonics MOD-500 Collars and 02 Nos. of Telonics MOD-600 Collars with Standard Accessories for research purpose (Radio-Collaring and monitoring of Reintroduced and dispersing Tigers in Madhya Pradesh) by the State Forest Research Institute, Jabalpur (SFRI) from USA for a CIF value of Rs. 2,75,872/- (USD 3,728) subject to the condition mentioned in the MoEF&CC vide OM No. 3-15/2019 WL dated 18.04.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
124	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-44/IC	12.11.18	03 Nos. of GPS Vertex Collars with Accessories	4.12	Approved as recommended by MoEF&CC vide OM No. 3-15/2019 WL dated 18.04.19
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of GPS Vertex Collars with Standard Accessories for research purpose (Radio-Collaring and monitoring of Reintroduced and dispersing Tigers in Madhya Pradesh) by the State Forest Research Institute (SFRI) from Germany for a CIF value of Rs. 4,12,524/- (Euro 4,911) subject to the condition mentioned in the MoEF&CC vide OM No. 3-15/2019 WL dated 18.04.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
125	M/s. Aditi International, Mumbai 01/53/8/E/AM19/A-57/IC	26.12.18	2000 Kgs. Sandal Wood Logs	90.00	Comments sought from MOEF&CC (WL) on 28.12.2018. MoEF&CC vide OM dated 14.01.2019 has sought information from the firm.
126	M/s. Adinath Veterinary Products Private Limited, Indore. 01/53/8/E/AM19/A-59/IC	12.01.19	GUT 50 Tele Injection Applicator and related Accessories, 51L2 Special Carbon barrel 13mm & CO2 C3 Powerjet 16g without Thread	4.19	Comments sought from MOEF&CC (WL) on 15.01.2019. The committee decided that a letter from Chairman EFC be sent to expedite the case.

127	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and accessories	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019. Comments received from MoEF&CC vide OM No. 3-11/2019-WL dated 18.04.19. However, item description and qty. does not match with the item applied. Committee decided to seek clarification from MoEF&CC(WL).
128	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. The committee decided that a letter from Chairman EFC be sent to expedite the case.
129	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. The committee decided that a letter from Chairman EFC be sent to expedite the case.
130	M/s. A & S Creations, New Delhi. 01/53/8/E/AM19/A-74/IC	28.02.19	15 nos. of GPS Vertex Collars With Accessories & 20 nos. of GPS GSM Collars with Accessories.	602.4	Comments sought from MOEF&CC (WL) on 01.03.2019
131	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. The committee decided that a letter from Chairman EFC be sent to expedite the case. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
132	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-68/IC	25.02.19	75 nos. of GPS Vertex Collars with Accessories	147.57	Approved as recommended by MoEF&CC vide OM No. 3-10/2019 WL dated 18.04.19
CLA New Delhi may issue the import authorization to the applicant for import of 75 Nos. of Vertonics GPS Vertex Collars (Radio Collars) with standard accessories for use by Gujarat Forest/Wildlife Department from Germany for a CIF value of Rs. 1,47,57,950/- (Euro 1,79,975) subject to the condition mentioned in the MoEF&CC vide OM No. 3-10/2019 WL dated 18.04.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
133	M/s. Hi-Tech Advance Products, Indore. 01/53/8/E/AM19/H-33/IC	13.03.2019	3 Set of Veterinary Equipment/ Tranquilizer/ CO2 Injection Rifle and Accessories	4.99	Comments sought from MOEF&CC (WL) on 13.03.2019. Comments received from MoEF&CC vide OM No. 3-11/2019-WL dated 18.04.19. However, item description and qty. does not match with the item applied. Committee decided to seek clarification from MoEF&CC(WL).
134	M/s. Hi-Tech Advance Products, Indore. 01/53/8/E/AM20/H-1/IC	09.04.2019	6Set of Veterinary Equipment/Tranquilizer Equipment/ CO2 Injection Rifle and Accessories	11.23	Comments sought from MOEF&CC (WL) on 10.04.2019
135	M/s. Mohd. Fateh Faiz Bin Jung Hyderabad. 01/53/8/E/AM20/M-2/IC	10.04.19	6 Nos. of Bushbuck, Nyala, Waterbuck, Blue	2.56	Comments sought from MOEF&CC (WL) on 11.04.2019

			Widebeest & Zebra		
136	M/s. Ajit Kulkarni, IFS, Sri Chamarajendra Zoological Gardens, Mysore. 01/53/8/E/AM20/A-2/IC	13.04.19	Southern White Rhinoceros	NA	Approved as recommended by MoEF&CC vide OM No. 3-4/2019/WL dated 02.04.19 and DAHD&F vide OM No 110102(1)/3/2017-Trade dated 03.05.19, subject to further approval by the competent authority.
137	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019
138	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019
139	M/s. George Harry D'Souja, Mumbai. 01/53/8/E/14895/AM19/G-1/IC	22.03.19	Pet-Grey African Parrot	0.15	Comments sought from MoEF&CC (WL) on 01.04.2019 Recommended by DAHD& F vide OM No. 110102(1)/3/2017-Trade dated 26.04.19
140	M/s. Modern Pet Centre, Kolkata. 01/53/8/E/AM19/M-51/IC	27.03.19	Exotic Turtle	24.45	Comments sought from D/o. AHD&F & MoEF&CC (WL) on 01.04.2019
141	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-8/IC	23.04.19	02 Nos. of Solar PTT Tags with Standard Accessories	.0072	Approved as recommended by MoEF&CC (WL) vide OM No. 3-12/2019 WL (Part-I) dated 18.04.2019

CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Solar PTT Tags with Standard Accessories for deploying on the Vulture for the Reintroduction programme of Vulture Conservation Breeding Programme at Rajabhatkhawa, Buxa Tiger Reserve, West Bengal from USA for a CIF value of Rs. 5,04,000/- (USD 7,200) subject to the condition mentioned in the MoEF&CC (WL) vide OM No.3-12/2019 WL (Part-I) dated 18.04.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

142	M/s. Haridasan Maniyoore Pattath Valappil, UAE 01/53/8/E/AM20/H-3/IC	22.04.19	01 No. of Trachemys Scripta Elegans (Red-eared Slider)	.001858	Comments sought from DAHD&F and MoEF&CC (WL) on 24.04.19
143	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-7/IC	11.04.19	04 Nos. of Bird Solar Tags 25g with stranded accessories	9.15	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019 WL dated 02.04.2019

CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of E-Obs Bird Solar tags with accessories for monitoring and conservation of endangered species of Vultures from Germany for a CIF value of Rs. 9,15,824/- (Euro 11,447.80) subject to the condition mentioned in the MoEF&CC (WL) vide OM No. 3-11/2019 WL dated 02.04.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

144	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-5/IC	11.04.19	04 Nos. of Geo Trak Solar PTT Tags with stranded accessories	10.08	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019 WL dated 02.04.2019
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CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of Geo Trak Solar PTT Tags with accessories for monitoring and conservation of endangered species of Vultures from USA for a CIF value of Rs. 10,08,000/- (USD 14,400) subject to the condition mentioned in the MoEF&CC (WL) vide OM No. 3-11/2019 WL dated 02.04.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-10 Ministry of Home Affairs (MHA-PM Division)

145	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD.
146	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide OM dated 20.02.19 informed that import has already been done without NOC of MHA. Clarification from DGFT and Karnataka Police is awaited. Comments have also been sought from MOD. Reply from MoD is also awaited. As decided in the EFC meeting, clarification has also been sought from the firm on 23.01.2019. Thereafter the firm is not responding to the letter dated 23.01.2019. Accordingly, committee recommends that the firm may be placed in DEL. The firm vide letter dated 11.04.2019 has submitted the details of utilization of item, which the committee decided to examine on file.
147	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that confirmation regarding quantity of the store and the date of trial from NSG is awaited.
148	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 & OM dated 20.02.2019, informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police. Reminder has been sent by MHA to Chhattisgarh Police vide OM dated 12.12.2018, 30.03.2019 and 05.04.19.
149	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA on 12.10.2018. MHA vide OM dated 20.02.2019 informed that BSF has been requested to furnish end user certificate and confirm whether this trial is still proposed or otherwise on 24.10.2018 and reminders dated 20.12.18 and 19.02.2019 and 30.03.2019.
150	M/s. Punj Lloyd Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-36/IC	10.01.19	Sleeve, Teflon- Foregip Stabilizer- Front; Pin, Lever Base- Connecting; Plunger-Right etc.	111.77	As recommended by MHA vide OM No. IV-13012/02/2019-Prov-I-72 dated 12.04.19, with the approval of DG, permission has been granted to the firm on 16.04.19. The committee decided to close the case.
151	M/s. Verus Amicus, Maharashtra. 01/53/8/E/AM19/V-27/IC	02.01.19	Advanced Accessories Kit for Micro - RONI	2.85	Comments sought from MHA -(PM Divn.) on 07.01.2019. MHA vide OM dated 20.02.2019 informed that MHA(Prov-II) vide ID dated 16.01.2019 has requested Maharashtra Police to provide the End User Certificate and supply order duly attested by IG level officer of Maharashtra Police through their Home department, Govt. of Maharashtra. Copy has also given to DGFT. The reply is awaited from Maharashtra Police. MHA vide OM No.

					IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that supply order is awaited from end user.
152	M/s. Alpha Design Technologies Pvt. Ltd., Bangalore. 01/53/8/E/AM19/A-66/IC	25.02.19	1 no. of Corner shot System for GLOCK 19 Pistol with Accessories	4.14	Comments sought from MHA (PM Divn) on 25.02.2019
153	M/s. A& S Creations, New Delhi. 01/53/8/E/AM19/A-75/IC	14.03.2019	28 nos. of Night Vision Binocular Tracer 3X42	6.83	Comments sought from MHA (PM Divn.) on 14.03.2019
154	M/s. Vimkuda Enterprises, New Delhi. 01/53/8/E/AM20/V-1/IC	28.03.19	PGWDTI Coyote Rifle, Mirage Cover, Muzzle Cover etc.	16.80	Comments sought from MHA (PM Divn.) on 11.04.2019.
155	M/s. Kalyani Strategic Systems Limited, Pune 01/53/8/E/AM20/K-3/IC	24.04.19	1 No. of Rifle Orsis with 300 Nos. of Cartridges	4.81	Permission has been granted with the approval of Chairman EFC on 26.04.19. (Ex-post facto approval)
Part-10 Ministry of Home Affairs (MHA-IS Division)					
156	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. The file has been returned by MHA. The committee decided that matter be examined on file.
157	M/s. Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM19/D-22/IC	22.11.18	40 nos. of Aluminum Frame	13.50	Comments Sought from MHA (IS-I Divn.) on 22.11.18. The file has been returned by MHA. The committee decided that matter be examined on file.
158	M/s. Dinex India Pvt. Ltd. Dehradun 01/53/8/E/AM19/D-23/IC	22.11.18	400 sets of Receiver with Barrel	200.00	Comments sought from MHA (IS-I Divn.) on 22.11.2018. The file has been returned by MHA. The committee decided that matter be examined on file.
159	M/s. Pahwa Manufacturers, Sitapur. 01/53/8/E/AM19/P-27/IC	28.11.18	24 Lacs Pcs. Plastic Cases (Unprimed)	92.47	Comments sought from MHA (IS-I Divn.) on 29.11.2018. The file has been returned by MHA. The committee decided that matter be examined on file.
160	M/s. Syndicate Innovations International Ltd, Delhi. 01/53/8/E/AM19/S-73/IC	30.11.18	Empty primed Hulls, Empty Unprimed Hulls, Cup Brass etc.	13993.2	Comments sought from MHA (IS-I Divn.) on 30.11.2018. The file has been returned by MHA. The committee decided that matter be examined on file.
161	M/s. Mangal Gun House Gwalior 01/53/8/E/AM19/M-35/IC	06.12.18	Air Guns	2.57	Comments sought from MHA (IS-I Divn) on 07.12.18. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
162	M/s. Hensoldt Pvt, LTD, Bengaluru 01/53/8/E/AM19/H-25/IC	11.12.18	09 Nos. of Telescopic sight for fitting to arms	21.85	Comments sought from MHA (IS-I Divn.) on 18.12.18. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
163	M/s. Punj Lloyd Raksha Systems Private Limited, New Delhi. 01/53/8/E/AM19/P-34/IC	27.12.18	Cartridge M855 & Cartridge	26.74	Comments sought from MHA on 28.12.2018. The committee decided to examine the case as per clarification from

			9×19 115grs. FMJ		MHA. The committee decided that matter be examined on file.
164	M/s. Mehar Sons, Jammu 01/53/8/E/AM19/M-38/IC	02.01.19	Parts of Shotgun Cartridges	20.54	Comments sought from MHA (IS-I Divn.) on 15.01.2019. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
165	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm. MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
166	M/s. AM Industrial Enterprises, New Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
167	M/s. Three Circles Exports (OPC) P .Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
168	M/s. Gagandeep Singh Dhawan , New Delhi 01/53/8/E/AM19/G-31/IC	23.10.18	03 Nos. of Rifles, 02 Nos. of Pistols , 02 Nos. of Guns & 01 no. of 22 Rifle	14.00	Comments sought from MHA on 24.10.2018. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
169	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/E/AM19/A-38/IC	24.10.18	04 Nos. of Pistol & 01 no. of Rifle	10.50	Comments sought from MHA (PM Divn) on 25.10.2018. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
170	M/s. Narendra Explosives Ltd, New Delhi 01/53/8/E/AM19/N-15/IC	29.10.18	50 Sets of Parts of 06 Round Multi Launcher 38 MM (MODEL SJ-600N)	19.12	MHA vide OM dated 20.02.2019 informed that MHA (Prov-II) vide ID No. IV-13012/06/2018-Prov.II dated 13.11.2018 has requested to provide the details of End User Certificate duly certified by IG level officer of CAPFs/SPOs and supply order in the instant case. In case subject stores are not being imported for Central Armed Police Forces/State Police Organizations, DGFT may approach Arms Section, MHA for further needful in this case. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be

					examined on file.
171	M/s. Audo Viso Pvt. Ltd. New Delhi. 01/53/8/E/AM19/A-51/IC	28.11.18	2 nos. Night Vision Binoculara	2.12	Comments sought from MHA (IS-I Divn.) on 29.11.2018. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
172	M/s. Fieldking Optics, Udupi, Karnataka. 01/53/8/E/AM20/F-3/IC	02.04.19	3 nos. of night Vision and Thermal Imaging Devices	.11	Comments sought from MHA (IS Divn.) on 11.04.2019. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
173	M/s. Fieldking Optics, Karnataka. 01/53/8/E/AM20/F-2/IC	04.04.19	3 nos. of night Vision Binocular	.10	Comments sought from MHA (IS Divn.) on 11.04.2019. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
174	M/s. Jass Press Products, Hosur, Tamil Nadu. 01/53/8/E/AM20/J-1/IC	05.04.19	Fixed Dioptres Res Dot Sight With Optical Magnification	5.03	The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
175	M/s. Brandie Media Services Private Limited, Kolkata 01/53/8/E/AM20/B-3/IC	26.03.19	200 nos. of Airsoft Toy Guns	1.50	Comments sought from MHA (IS Divn.) on 18.04.2019. The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
176	M/s. Murgesh Danapani (Skypoint Apparatus) Coimbatore. 01/53/8/E/AM19/M-1/IC	22.03.2019	4*50 Digital and Night Vision Binocular	3.45	The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
177	M/s. Jass Press Products, Hosur, Tamil Nadu. 01/53/8/E/AM20/J-2/IC	05.04.19	564 Nos. of Fixed Dioptric Res Dot Sight With Optical Magnification	.012	The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
178	M/s. Sharda Gun House, New Delhi 01/53/8/E/AM20/S-10/IC	20.04.19	2,00,000 nos. of all ammunitions which are allowed in Para 2.34 of FTP	5.29	The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
179	M/s. Sharda Gun House, New Delhi 01/53/8/E/AM20/S-7/IC	18.04.19	2,50,000 nos. of all ammunitions as per ANF-2M	5.81	The committee decided to examine the case as per clarification from MHA. The committee decided that matter be examined on file.
Part-11 Defence Research & Development Organisation (DRDO)					
180	M/s. Deepti Electronics & Electro Optics Pvt. Ltd., Bengaluru. 01/53/8/E/AM19/D-31/IC	10.01.19	380 Nos. of Scope Rail Mount	2.68	DRDO vide e-mail dated 17.01.2019 has given their NOC. DRDO has also suggested to refer the application to DDP for comments. Comments from DDP has been sought on 29.01.19
181	M/s. Punj Lloyd Raksha System Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-37/IC	15.01.19	650 Nos. of Spring Blide Catch; Lever Disassembly; Barrel	9.00	Recommended by DRDO vide e-mail dated 06.02.2019, subject to NOC from DDP and MHA. Comments sought from DDP and MHA.
182	M/s. Sunstar Exim, New Delhi	07.02.19	20 Nos. of	9.45	DRDO vide e-mail dated 01.03.2019 has

	01/53/8/E/AM19/S-93/IC		Reduction Gear without Motor DRW No. 172-27-026-SBI		recommended the case and also suggested to seek comments from DDP/MoD. Comments of DDP sought on 12.04.2019
183	M/s. Phonix Industries Pvt. Ltd., Silvassa. 01/53/8/E/AM19/N-12/IC	31.01.18	100 MT of Titanium Scrap	196.9	Approved as recommended by DRDO vide e-mail dated 23.04.2019
RA Mumbai may issue the import authorization to the applicant for import of 100 Kgs of Titanium Scrap(as per ANF-2M) from M/s. Earth Resources International Ltd, Hong Kong for a CIF value of Rs. 1,96,96,500/- (USD 270,000) subject to actual user condition besides other usual conditions of import authorization.					
184	M/s. RRG Engineering Technologies Private Limited, Hyderabad 01/53/8/E/AM20/R-2/IC	15.04.19	10 Nos. of Thermal Imaging Bi-Ocular (9HZ Core 50 MM Lens) (Night Vision Binoculars)	24.50	Approved as recommended by DRDO vide e-mail dated 23.04.2019
RA Mumbai may issue the import authorization to the applicant for import of 10 Nos. of Thermal Imaging Binocular (as per ANF-2M) from M/s. PRG Protomac River Group, LLC, USA for a CIF value of Rs. 24,50,000/- (USD 30,714) for supply to Advance Systems Laboratory, Dr. APJ Abdul Kalam Missile Complex, Hyderabad subject to other usual conditions of import authorization.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
185	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/130/2018-Sup./(C-26686) dated 24.04.19, subject to further approval by the competent authority.
186	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o P&NG has been requested to furnish specific comments.
187	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o P&NG has been requested to furnish specific comments.
188	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o P&NG has been requested to furnish specific comments.
189	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18	4515 MT. of Denatured Ethyl Alcohol"	1797.44	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o

					P&NG has been requested to furnish specific comments.
190	M/s. Raj Petro Specialties Pvt. Ltd., Mumbai. 01/53/8/E/AM19/R-31/IC	14.03.2019	FARASOL-A, Farol-250, Anusol (D80 & D100) etc.	527.7	Permission has been granted to the firm with the approval of DG as recommended by M/o P&NG vide OM dated 08.04.2019. The committee decided to close the case.
191	M/s. Total Oil India Pvt. Ltd. Mumbai. 01/53/8/E/AM19/T-39/IC	17.03.19	Spiridane D40, Spridane D60, Spridane D25	1296.00	Comments sought from M/o P&NG on 18.03.2019
192	M/s. Maruti Suzuki India Limited, New Delhi 01/53/8/E/AM19/M-50/IC	7.03.19	7650 Kgs of Gasoline, EURO-6 Cert Fuel E-10	26.35	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/88/2018-Sup./(C-22956) dated 03.05.19, subject to further approval by the competent authority.
193	M/s. Mahindra & Mahindra Ltd., Mumbai. 01/53/8/E/AM20/M-1/IC	06.04.19	Diesel Test Fuel 2-D, Diesel-CEC- RF-03-A- 84(EURO II Diesel), Diesel-CEC- RE-06.99 (EURO III Diesel) etc.	218.49	Comments sought from M/o P&NG on 12.04.2019
194	M/s. Toyota Kirloskar Motor (Pvt.) Ltd. Bangalore. 01/53/8/E/AM20/K-2/IC	10.04.19	Gasoline EURO-VI CERT, Fuel E10	11.2	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/39/2017-Sup./(C-16709) dated 02.05.19, subject to further approval by the competent authority
195	M/s. Honda Siel power Products Ltd., Delhi. 01/53/8/60855/AM19/H-33/IC	15.03.2019	1530 kgs. of Gasonline, Euro-6 CERT Fuel E10	6.43	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/11/2019-Sup./(C-29284) dated 09.04.19, subject to further approval by the competent authority.
196	M/s. Pon Pure Chemical India Pvt. Ltd, Chennai 01/53/8/E/AM20/P-3/IC	19.04.2019	200 MTs of Isopar-E	3.68	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/4/2017-Sup./(C-15403) dated 03.05.19, subject to further approval by the competent authority.
Part-15 Directorate General of Civil Aviation (DGCA)					
197	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. In terms of U.O dated 19.02.19 of DGCA, the committee decided to examine the case on file.
198	M/s. Global Strategic Technologies Ltd, Noida 01/53/8/E/AM19/G-38/IC	11.12.18	01 Set of UAV	19.09	In terms of U.O dated 19.02.19 of DGCA, the committee decided to examine the case on file.
199	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-29/IC	28.12.18	Drone Toys	9.05	In terms of U.O dated 19.02.19 of DGCA, the committee decided to examine the case on file.
200	M/s. Asatrobo Technologies. Pvt. Ltd., Bangalore 01/53/8/E/AM20/A-1/IC	19.03.19	Indoor Inspection Robot or nano drone	4.00	In terms of U.O dated 19.02.19 of DGCA, the committee decided to examine the case on file.

201	M/s. Shailgo Technologies (OPC) Private Limited, Bhoom, Maharashtra. 01/53/8/E/AM20/S-2/IC	02.04.19	Part of agriculture sprayer Drone	3.50	In terms of U.O dated 19.02.19 of DGCA, the committee decided to examine the case on file.
202	M/s. Futura Travels Limited Mumbai. 01/53/8/E/AM20/F-3/IC	05.04.2019	One Second Hand Bombardier Global XRS 9191 Aircraft	12060.0	Approved as recommended by DGCA vide Letter No. 5-1598/04-AI(2) dated 25.07.2018
RA Mumbai may issue the import authorization to the applicant for import of One Second Hand Bombardier Global XRS 9191 Aircraft for private use from Canada for a CIF value of Rs. 1,20,60,00,000/- (USD 1,67,50,000) subject to the condition mentioned in DGCA vide Letter No. 5-1598/04-AI(2) dated 25.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
203	M/s. Preeti Chauhan Pancholi Punjab. 01/53/8/E/AM20/P-1/IC	03.04.19	Nano Category Drone Brand: DJI Model Tello	.09	In terms of U.O dated 19.02.19 of DGCA, the committee decided to examine the case on file.
204	M/s. Airports Authority of India, New Delhi. 01/53/8/E/AM19/A-76/IC	07.03.19	Dual DOVR, DOVR Antenna, Installation Masterial for DVOR Etc	4109.33	Approved as recommended by Ministry of Civil Aviation vide OM No. 19017/2/2017-AAI dated 05.03.2019
CLA New Delhi may issue the import authorization to the applicant for import of 27 Nos. of Dual DVOR with accessories, along with one set of critical spare modules from South Korea for a CIF value of Rs. 41,09,33,482.94/- (USD 57,93,099.04) subject to the condition mentioned in Ministry of Civil Aviation vide OM No. 19017/2/2017-AAI dated 05.03.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
205	M/s. Kaypee Enterprises, Odisha. 01/53/8/E/AM19/K-1/IC	02.04.19	One Bombardier CL 300 (BD-100-1A10)	6000.00	Approved as recommended by DGCA vide Letter No. 5-09/2019-AI(2) dated 05.03.2019
RA Cuttack may issue the import authorization to the applicant for import of One Bombardier CL 300 (BD-100-1A10) for private use on outright purchase basis from UK for a CIF value of Rs. 60,00,00,000/- (USD 85,00,000) subject to the condition mentioned in DGCA vide Letter No. 5-09/2019-AI(2) dated 05.03.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					

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206	M/s. Facade India Testing INC, Thane. 01/53/8/E/AM19/F-1/IC	19.03.2019	Second Hand Propeller Air Craft Engine and Used + New Spare Parts	106.40	Comments sought from DGCA on 02.04.19. DGCA vide e-mail dated 25.04.19 informed that the DGCA approved Post Holders in CAR 145 approved organisations are required to ensure that the imported aircraft items part number matches with the illustrated Part Catalog (IPC) of the aircraft/ engine/ propeller/ equipment/ component published by the manufacturer. The routine certification required by the Ministry of Finance Notification No. 12/2016-Customs dated 1st March 2016 shall be made by the DGCA approved Quality Manager in the CAR 145 approved organisation. The organisation shall also maintain records of the imported parts and their uses 2 and shall present the same to the authorised officials of the DGCA/ Custom. In case custom authorities require any clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional / sub-regional office for necessary support. M/s Facade India Testing INC is neither CAR-M nor CAR-145 approved organization. Accordingly, the committee decided to reject the case.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
207	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
208	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018
209	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19
210	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019
211	M/s. Safe Green Mining Technol Pvt. Ltd., New Delhi. 01/53/8/E/AM19/S-98/IC	14.03.19	Autostem Generation III Safety Cartridge with Asorted Capacities	61.20	PESO vide Letter No. E/HQ/OR/SM/15(E54357) dated 23.04.19 has informed that as per the provision of clause (f) of sub-rule (7) of rule 45 of Explosives Rules, 2008 amended vide notification no G.S.R. 17 (E) dated 09/01/2019 the premises to be used for storage of imported explosives should have a valid licences in From LE-3 of Explosives Rules, 2008. Hence, import of subject item cannot be considered as M/s Safe Green Mining Technology Private Limited has no licence for possession and sale/use of explosives. PESO has further informed that that as per clause (a) of sub-rule (2) of rule 3 of Explosives Rules, 2008 exemption to the provision of Explosives Rule, 2008 is given to

					the Armed Forces of the Union, other establishment of such Forces and Ordnance factories. Accordingly, the committee decided to reject the case.
212	M/s. Bharat Electronics Limited, Pune 01/53/8/E/AM20/B-1/IC	26.02.19	Electronic Fuzes	10.2	PESO vide letter No. E-25(38)116/2010 dated 24.04.19 has furnished their comments. The committee decided to examine the case on file.
213	M/s. Bharat Electronics Limited, Pune 01/53/8/E/AM20/B-2/IC	26.03.19	64081 Nos. of Electronic Fuzes	1006.3	Approved as recommended by PESO vide letter No. E-25(38)116/2010 dated 24.04.19.
RA Pune may issue the import authorization to the applicant for import of 61,863 Nos. of S&A Module (PD Fuze), 1,650 Nos. of S&A Module (Time Fuze) and 568 Nos. of S&A Module (Prox Fuze) from Israel for a CIF value of Rs. 10,06,36,496/- (USD 61,863) subject to the condition mentioned in PESO vide letter No. E-25(38)116/2010 dated 24.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
214	M/s. Technofour Electronics Pvt. Ltd., Pune. 01/53/8/E/AM20/T-3/IC	08.04.19	2700 nos. of Mechanical Timer	326.07	Comments sought from PESO on 18.04.19. PESO vide letter No. E-25(38)Import/Pol/2018 dated 01.05.19 informed that the items Mechanical Timer under the restricted items are not coming under the purview of PESO. Hence they have not comments to offer in the matter.
215	M/s. Indian Explosive Pvt. Ltd. Kolkata 01/53/8/E/AM20/I-5/IC	24.04.19	72,000 sets of explosives	490.42	Approved as recommended by PESO vide letter No. E-25(38)80/2019 dated 10.05.19
RA Kolkata may issue the import authorization to the applicant for import of 72,000 sets of explosives (as per PESO letter No. E-25(38)80/2019 dated 10.05.19) from Canada for a CIF value of Rs. 4942145/- (USD 6,81,141) subject to the condition mentioned in the PESO letter No. E-25(38)80/2019 dated 10.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
216	M/s. Regenesi Industries Pvt. Ltd, Hyderabad 01/53/8/E/AM20/R-3/IC	17.04.19	1,000 Kgs of Octoge (HMX) & 200000 Kgs of Trinitrotoluen e (TNT) Flakes as per ANF-2M	85.80	Approved as recommended by PESO vide letter No. E-25(38)140/2019 dated 02.05.19
RA Hyderabad may issue the import authorization to the applicant for import of 1,000 Kgs of Octogen (HMX) and 2,00,000 Kgs of Trinitrotoluene (TNT), Flaked from Prava Iskra Namenska A.D., Serbia for a CIF value of Rs. 85,80,052/- (Euro 1,08,608.30) subject to the condition mentioned in the PESO vide letter No. E-25(38)140/2019 dated 02.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
217	M/s. BMW India Pvt. Ltd., Gurgaon 01/53/8/E/AM9/B-42/IC	28.03.19	02 Nos. of Body Ignition	.68	Permission has been granted to the firm on 24.04.19, as recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 03.04.19 (Ex-post facto approval)
218	M/s. Sky Technologies, Nagpur 01/53/8/E/AM9/B-42/IC	25.04.19	20 sets of Matrice 210/200 series (UAV)		Approved as recommended by DGCA vide Letter No. DGCA-27046/82/2019-AED dated 23.04.19 and WPC, DOT vide ETA Certificate No. WR-ETA/201900452 dated 16.04.19
RA Nagpur may issue the import authorization to the applicant for import of 20 sets of Matrice 210/200 series (UAV) for supply to Energy Department, Government of Maharashtra I-flight Technologies Owned and Operated by Government of Maharashtra MSETCL from Hong Kong for a CIF value of Rs. 11,70,08,000/- (USD 1,64,800) subject to the condition mentioned in the DGCA vide Letter No. DGCA-27046/82/2019-AED dated 23.04.19 and WPC, DOT vide ETA Certificate No. WR-ETA/201900452 dated 16.04.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
Part -21 Miscellaneous					
219	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under

			(parasitic wasps of house and stable flies)		the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18. The committee decided to send reminder.
220	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017 M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18. The committee decided to send reminder.
221	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18. The committee decided to send reminder.
222	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. The committee decided to send reminder.
223	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. The committee decided to send reminder.
224	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018. The committee decided to send reminder.
225	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutica l Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018. The committee decided to send reminder.
226	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018. The committee decided to send reminder.

227	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. The committee decided to send reminder.
228	M/s. S. A. Herbal Bioactives LLP, Mumbai 01/53/8/E/AM19/H-24/IC	07.12.18	17000 Kgs. of Coca Leaves	22.22	Comments sought from D/o. Agriculture Cooperation & Farmers Welfare on 10.12.2018. The committee decided to send reminder.
229	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
230	M/s. Electronics Corporation of India Limited, Hyderabad. 01/53/8/E/AM20/E-1/IC	03.04.2019	Vehicle Mounted Jammers Portable Jammer system Model.	1548.00	Approved as recommended by Cabinet Secretariat vide 11/1E/2016-SS dated 18.05.18
RA Hyderabad may issue the import authorization to the applicant for import of 12 Nos. of Vehicle Mounted Jammers (EC-SVJEE-1100) and 09 Nos. of Portable Jammer System Model EC-SPJE-400 from Bulgaria for VVIP Security in Jammu & Kashmir for a CIF value of Rs. 15,48,00,000/- (Euro 19,35,000) subject to the condition mentioned in the Cabinet Secretariat vide 11/1E/2016-SS dated 18.05.18, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
231	M/s. Naini Paper Limited, Udham Singh nagar. 01/53/8/E/AM20/N-2/IC	18.04.2019	1 No. of IQ Ash Xray AXM-1	31.54	Approved as recommended by AERB vide Document No. 18-NGPROC-325855 dated 23.10.18
RA Dehradun may issue the import authorization to the applicant for import of 1 No. of IQ Ash Xray AXM-1 from Finland for a CIF value of Rs. 31,54,000/- (Euro 38,000) subject to the condition mentioned in the AERB vide Document No. 18-NGPROC-325855 dated 23.10.18, subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
232	M/s. Naini Tissues Limited, Udham Singh nagar. 01/53/8/E/AM20/N-2/IC	18.04.2019	1 No. of IQ Ash Xray AXM-1	37.08	Approved as recommended by AERB vide document No. 18-NGPROC-325280 dated 22.10.18
RA Dehradun may issue the import authorization to the applicant for import of 1 No. of IQ Ash Xray AXM-1 from Finland for a CIF value of Rs. 37,08,250/- (Euro 45,500) subject to the condition mentioned in the AERB vide Document No. 18-NGPROC-325280 dated 22.10.18, subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
233	M/s. IISER Pune. 01/53/8/E/AM20/I-4/IC	12.04.2019	700 VLS of Drosophila (Promase Fly) lines	2.20	Comments sought from D/o Biotechnology on 22.04.19
234	M/s. Bhagyanagar India Ltd, Secunderabad 01/53/8/E/AM20/B-5/IC	02.04.2019	3500 MT of Copper Scrap Druid as per ISRI Code	10094.00	The committee noted that as per Para 2.54 of HBP, 2015-20, import of Copper Scrap under ITC(HS) Code 74040012 is 'Free', subject to PSIC and hence import authorization is not required. Accordingly, the committee decided to close the case.
Import of Gold & Silver Dore					
235	M/s. Sun Gold Refineries, Ahmedabad 01/53/8/E/AM19/S-76/IC	17.12.18	5 MT of silver dore	1740.32	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from DIC Ahmedabad (ii) CA Certificate regarding installation of refinery. The committee in its meeting dated 20.12.18 decided to seek Pollution certificate from the SPCB and also decided to seek verification report of the refinery from the concerned RA. Accordingly RA Ahmedabad

					has been requested to submit verification report of the refinery. RA Ahmedabad vide e-mail dated 15.02.2019 has submitted the verification report. The request of the firm was rejected in the EFC meeting dated 21.02.2019 as the verification report was not satisfactory. The firm vide e-mail dated 11.03.2019 has submitted the copy of Pollution Certificate dated 21.02.19, valid upto 16.01.2026 and requested to re-consider their case. The committee decided to seek verification report of the refinery by the concerned RA again. Inspection report from RA is awaited. The committee decided to remind the RA for furnishing verification report.
236	M/s. Emerald Jewel Industry, India Limited, Coimbatore. 01/53/8/E/AM19/E-30/IC	21.02.19	12 MT of gold dore	281446.19	The firm is applying for the first time. The firm has submitted copy of (i) BIS License dated 28.01.2019 valid upto 01.01.2020 (ii) Pollution Certificate dated 18.09.2017, valid upto 31.03.2019 from Tamil Nadu Pollution Control Board, Chennai. The firm has not submitted the DIC/Udyog Aadhar. Accordingly, the committee decided to seek copy of DIC/Udyog Aadhar. The firm has submitted the copy of DIC/Udyog Aadhar. The committee decided to seek verification report of the refinery from the RA concerned.
237	M/s. National India Bullion Refinery ACA. 01/53/8/E/AM20/N-3/IC	14.03.19	20 MT of Silver dore	7810.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore first time. The firm has submitted copy of (i) Udyog Aadhar Acknowledgment from MSME (ii) copy of Pollution Certificate dated 24.05.17, valid upto 30.04.2022 from Maharashtra State Pollution Control Board, Mumbai. The committee noted that the firm has been granted import authorization for 1 MT of gold dore bar for which the firm has not submitted utilization details. The committee decided to seek utilization details from the firm and also verification report of the refinery from the RA concerned.
238	M/s. Salasar Synthetics New Delhi. 01/53/8/E/AM20/S-3/IC	08.04.19	Gold (DORE) Bars, Purity upto 95 %	301927.5	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) DIC from Udyog Aadhar from MSME (ii) copy of BIS license dated 02.07.18 (iii) copy of Pollution Certificate dated 14.06.2018 from Uttarakhand Environment Protection & Pollution Control Board. As per custom debit sheet the firm has utilized 3774 Kgs out of 5,000 Kgs permitted vide import authorization dated 10.09.18. The committee decided to approve 10 MT of gold dore bar.
239	M/s. Shirpur Gold Refinery Ltd 01/53/8/E/AM20/S-4/IC	15.04.19	2 MT of Gold (DORE) Bars, Purity upto 95	63003.60	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) IEM

			%		dated 17.06.2002 from DIPP from MSME (ii) copy of Pollution Certificate dated 03.01.2018, valid upto 28.02.2019 from Maharashtra State Pollution Control Board, Mumbai (iii) NABL Certificate dated 11.03.2018 valid upto 10.03.220. As per ANF 2M , the firm has not utilize the previous import authorization issued for 2 MT. The firm has not submitted the copy of BIS License. In terms of Trade Notice No. 14 dated 24.08.2017, the committee decided to reject the case.
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5. The meeting ended with vote of thanks to the chair.
